

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA No. 348 OF 2016 IN
DFR No. 1184 OF 2016**

Dated: 30th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member**

In the matter of :

Hindustan Petroleum Corporation Ltd. ...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Manu Seshadri
Mr. Ishan Bisht

Counsel for the Respondent(s) : Mr. Rajinder Kaul
Mr. Sumit Kishore for R-1
Mr. Ajit Pudusery for R.2

ORDER

IA No. 348 OF 2016
(Appl. for condonation of delay)

List the matter on **21.10.2016.**

**(B.N. Talukdar)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/vg